

## Annexure -5

Name of the corporate debtor: Innoventive Industries Ltd; Date of commencement of liquidation: 8 December 2017 ; List of stakeholders as on: 6 February, 2019

## List of Operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claims		Details of claims admitted			Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by lien or attachment pending disposal						Whether lien / attachment remover? (Yes/No)
1	Deputy Commissioner of Sales Tax				68,39,15,820	67,32,79,690				4.07%				Part of Claim classified as CIRP Cost - INR 1,06,36,130 /-
2	Employee Provident Fund Organisation				1,72,50,756	-				0.00%				Part of Claim classified as CIRP Cost - INR 1,72,50,756 /-
3	Tax Deducted on Source (TDS) – Income Tax Department				33,11,697	19,06,556				0.01%				Part of Claim classified as CIRP Cost - INR 14,05,141 /-
4	Employee State Insurance Corporation				4,16,047	4,16,047				0.00%				
5	Profession Tax- Maharashtra Profession Tax Act				12,10,200	12,10,200				0.01%				
	Total				70,61,04,520	67,68,12,493				4.10%				

**Note**

In case of any queries please feel to write to irp.innoventive@in.ey.com

\* Claim pertaining to CIRP period is seperately mentioned in the remarks